

**IN THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 201 OF 2024**

IN THE MATTER OF:

AMIT KUMAR

...APPLICANTS

VERSUS

STATE OF UTTAR PRADESH AND ORS.

...RESPONDENTS

INDEX

S.NO	PARTICULARS	PAGE NO.
1.	COMPLIANCE REPORT ON BEHALF OF DISTRICT MAGISTRATE, SAHARANPUR U.P. ALONGWITH SUPPORTING AFFIDAVIT	2 -8
2.	ANNEXURE-1 The approved action plan for the restoration of the Khokhari/Singhli River along with the Financial and technical sanction details for the restoration project, including the approved budget of ₹543.150 lakh.	9 - 14
3.	ANNEXURE-2 The attendance sheet of the MNREGA workers along with the photographs of the revenue and rural development department marking Khokhari/Singhli	15 - 23

Through

Date:26/11/2024

Place: New Delhi

PRIYANKA SWAMI
ADVOCATE

Counsel for State, Uttar Pradesh.

F-13, JANGPURA, NEW DELHI 110014

E-mail:advpriyankaswami@gmail.com

**IN THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 201 OF 2024**

IN THE MATTER OF:

AMIT KUMAR

...APPLICANTS

VERSUS

STATE OF UTTAR PRADESH AND ORS.

...RESPONDENTS

**COMPLIANCE REPORT ON BEHALF OF DISTRICT MAGISTRATE,
SAHARANPUR U.P. ALONGWITH SUPPORTING AFFIDAVIT**

MOST RESPECTFULLY SHOWETH

1. This compliance report is respectfully submitted in response to the orders of the Hon'ble National Green Tribunal dated 10.05.2024 and 27.08.2024, requiring strict adherence to the directives set forth by the Tribunal regarding the restoration and renovation of the Khokhari/Singhli River in District Saharanpur. The Hon'ble Tribunal's concerns regarding the absence of approval from the competent authority, lack of sanctioned funds, and insufficient details in the previously submitted restoration plan are duly acknowledged, and the following submissions provide clarification and updates on the actions taken. The order states:

“.....5. The UPPCB alongwith its communication dated 21.08.2024 has placed on record the restoration plan prepared by Irrigation Department,

Drainage Khand, Shamli, Muzaffarnagar and Saharanpur. There is no material on record to show that the said plan has been approved by the competent authority or the requisite funds for the execution of the plan have been sanctioned. Though the report reflects that the plan was forwarded to the concerned District Magistrate, Shamli and District Magistrate Saharanpur but their action on the plan is not on record. The District Magistrate, Shamli and District Magistrate Saharanpur – Respondents No. 6 and 7 have also not filed their response till now. 3

6. Hence, we direct the Respondents No. 6 and 7 - District Magistrate, Shamli and District Magistrate, Saharanpur to remain virtually present on the next date of hearing.

7. The Applicant has also sought permission to implead the National Mission for Clean Ganga (NMCG) through its Member Secretary. The prayer is allowed. Let the amended memo of parties be prepared.

8. Mr. Gigi. C. George, Advocate accepts notice on behalf of the newly added respondent, NMCG and seeks four weeks' time to obtain instructions and file the response by way of affidavit.”

2. That this compliance report is respectfully submitted in response to the orders passed by the Hon'ble National Green Tribunal (NGT) in Original Application No. 201/2024 (Amit Kumar Versus State of Uttar Pradesh & Ors.), requiring adherence to the directives for the restoration and renovation of the Khokhari/Singhli River in District Saharanpur.
3. That the Hon'ble NGT, in its order dated 27.08.2024, observed that the previously submitted restoration plan lacked approval from the competent authority, sanctioned funds, and sufficient implementation details. Consequently, the Tribunal directed the

District Magistrates of Saharanpur and Shamli to provide a comprehensive restoration plan, including details of funding and administrative approvals. The approved action plan for the restoration of the Khokhari/Singhli River along with the Financial and technical sanction details for the restoration project, including the approved budget of ₹543.150 lakh annexed herewith as **ANNEXURE 1(Colly)**.

4. That in compliance with the Hon'ble Tribunal's directives, a detailed action plan was prepared under the guidance of the Chief Development Officer, Saharanpur. This plan involves the collaboration of multiple departments, including the Revenue Department, Forest Department, and implementation through the MNREGA scheme, to ensure effective execution of the restoration efforts. The attendance sheet of the MNREGA workers along with the photographs of the revenue and rural development department marking Khokhari/Singhli annexed herewith as **ANNEXURE 2(Colly)**.
5. That the Khokhari/Singhli River originates from Village Sinauli in Development Block Gangoh and flows through several villages, including Kallarhedi, Hussainpur, Budhdhakheda, Rasoolpur alias Ballamajra, Alampur Lakhnauti, Shakarpur Shakarour, Pakhanpur, Bansdeva Mustakim, and Dhalavali, before reaching Village Basi at the border with District Shamli. Due to prolonged encroachments and anthropogenic factors, the river has become extinct at various locations, necessitating immediate and concerted restoration measures.
6. That a committee was duly constituted under the chairmanship of the Sub-Divisional Magistrate, Nakur, with the Block Development Officer, Gangoh, as a key member. The committee conducted site inspections, held consultations with local stakeholders, and prepared a restoration roadmap in consultation with relevant departments to address the concerns raised by the Hon'ble Tribunal.

7. That the restoration plan comprises the following key components:
- a. **Preparation of a Detailed Project Report (DPR):** A DPR, detailing excavation, plantation, and other restoration activities, was prepared. Considering the challenges faced by previously designated departments, it was resolved to execute the restoration work through the MNREGA scheme, as per the instructions of the District Magistrate, Saharanpur.
 - b. **Financial and Technical Approvals:** A total of 31 estimates for river restoration were prepared, and financial, administrative, and technical approvals amounting to ₹543.150 lakh were secured from the competent authority. Financial and technical sanction details for the restoration project, including the approved budget, are annexed herewith as **ANNEXURE 1 (Colly)**.
 - c. **Commencement of Restoration Work:** Excavation and restoration work commenced on 22 November 2024 in Village Kallarhedi, which had been cleared of encroachments. The work is being executed under the MNREGA scheme and supervised by the Block Development Officer, Gangoh.
 - d. **Implementation Timeline:** The restoration work is scheduled for completion by the end of July 2025. Activities include excavation, debris removal, and re-establishing the natural flow of the river.
 - e. **Afforestation Along Riverbanks:** To enhance ecological balance and prevent future encroachments, plantations on both banks of the river are planned. The

Forest Department has been entrusted with this task, with completion targeted by 15 May 2025.

8. That the restoration plan also incorporates long-term measures to ensure the river remains free from encroachments post-restoration. Monitoring frameworks and maintenance schedules have been developed to uphold the ecological integrity of the river.
9. That the integration of MNREGA in the execution of this project facilitates not only efficient restoration but also socio-economic upliftment by generating employment opportunities for the local population.
10. That all necessary approvals have been obtained, and the requisite funds have been sanctioned in compliance with the orders of the Hon'ble Tribunal. Copies of the relevant approvals and the detailed action plan are appended to this report for reference.
11. That regular inter-departmental coordination meetings are being conducted to ensure adherence to the established timelines and quality of work. Progress is being closely monitored to address any challenges that may arise during implementation.
12. That this compliance report is being submitted to apprise the Hon'ble National Green Tribunal of the progress made in the restoration of the Khokhari/Singhli River. Future updates and progress reports will be submitted in accordance with the schedule prescribed by the Tribunal.

13. That the undersigned authorities reaffirm their commitment to restoring the Khokhari/Singhli River to its original state, ensuring environmental conservation, and contributing to the welfare of the local communities.

Through

Date: 26/11/2024
Place: New Delhi

PRIYANKA SWAMI
ADVOCATE
Counsel for State, Uttar Pradesh.
F-13, JANGPURA, NEW DELHI 110014
E-mail: advpriyankaswami@gmail.com



**IN THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 201 OF 2024**

IN THE MATTER OF:

AMIT KUMAR

...APPLICANTS

VERSUS

STATE OF UTTAR PRADESH AND ORS.

...RESPONDENTS

AFFIDAVIT

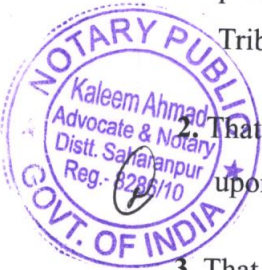
I, **MANISH BANSAL**, aged about 35 years s/o Sh. Ramavtar Bansal is presently posted as DISTRICT MAGISTRATE, SAHARANPUR, UTTAR PRADESH .having its office at SAHARANPUR.

1. That I am posted as stated above and well conversant with the facts of the present case and as such competent to swear this affidavit before this Tribunal.

2. That the accompanying Compliance report has been drafted by our counsel upon my instructions.

3. That the contents of the accompanying Compliance report are true and correct, and the knowledge has been derived from official records and nothing material has been concealed therefrom.

[Handwritten signature]



Kaleem

DEPONENT

VERIFICATION

Verified on solemn affirmation at New Delhi on this 26 day of November 2024, that the contents of the foregoing affidavit are true and correct to the best of my knowledge and no part of it is false and nothing material has been concealed therefrom.

Kaleem

DEPONENT



IDENTIFIED BY
[Signature] 26/11/24
SANSAY ED
Reg. No. JF02224-4
District Court, Saharanpur
Mob. No. 9319236315

9805734

This affidavit is made before me on this 26 day of November 2024, at Saharanpur in the presence of the deponent who has appeared before me and affirmed the contents of the affidavit to be true and correct to the best of his knowledge and belief and nothing material has been concealed therefrom.
Saharanpur
26/11/24
Kaleem Ahmad
Advocate & Notary



121 कार्यालय जिलाधिकारी, सहारनपुर,

दूरभाष : 0132-2726838, फ़ैक्स : 0132-2715648, ई-मेल : dmsah@nic.in



पत्रांक : 725 / 01A-20/2024 /SPE

दिनांक : नवम्बर / 25 / 11 / 2024

विषय: खोखरी/सिंघली नदी के जीर्णोद्धार हेतु रेस्टोरेशन प्लान के सम्बन्ध में।

क्षेत्रीय अधिकारी
उ0प्र0 प्रदूषण नियंत्रण बोर्ड
सहारनपुर

कृपया उपरोक्त विषयक अधोहस्ताक्षरी के पत्र संख्या-628/ओ0ए0-201/2024, दिनांक 22-10-2024 के अनुपालन में मुख्य विकास अधिकारी, सहारनपुर द्वारा पत्रावली पर नोटशीट आख्या दिनांक 25-11-2024 प्रस्तुत करते हुए खण्ड विकास अधिकारी, गंगोह के पत्र संख्या-2362/लेखाकार मनरेगा/2024-25, दिनांक 22-11-2024 के साथ संलग्न खोखरी/सिंघली नदी के जीर्णोद्धार का कार्य मनरेगा से कराये जाने हेतु कार्ययोजना प्रस्तुत की गई है।

उक्त कार्ययोजना का सारांश निम्नवत है :-

- 1- उप जिलाधिकारी, नकुड़ से प्राप्त सूचना के अनुसार उक्त नदी ग्राम सिनौली से शुरू होकर ग्राम कल्लरहेड़ी, हुसैनपुर, बुढढाखेड़ा, रसूलपुर उर्फ बल्लामाजरा, आलमपुर लखनौती, शकरपुर शाकरौर, पखनपुर, बांसदेवा मुस्तकीम, ढलावली आदि गांवों से होते हुए बसी तक जाती है। उक्त ग्रामों में नदी जीर्णोद्धार हेतु कुल 31 प्राक्कलन तैयार किये गये हैं जिनका कुल रू0 543.150 लाख की वित्तीय प्रशासनिक तथा तकनीकी स्वीकृति सक्षम स्तर से जारी की चुकी है।
- 2- ग्राम कल्लरहेड़ी से अतिक्रमण मुक्त की गई नदी पर मनरेगा से दिनांक 22-11-2024 से जीर्णोद्धार कार्य प्रारम्भ किया जा चुका है।
- 3- खण्ड विकास अधिकारी गंगोह के अनुसार नदी जीर्णोद्धार का कार्य जुलाई 2025 अन्त तक पूर्ण कराया जाना लक्षित है।

अतः प्रस्तुत उक्त कार्ययोजना की छायाप्रति संलग्न कर इस निर्देश के साथ प्रेषित है कि उक्तानुसार अनुपालन आख्या मा0 राष्ट्रीय हरित न्यायाधिकरण, नई दिल्ली में नियमानुसार दाखिल कराया जाना सुनिश्चित करें तथा कृत कार्यवाही से अवगत करायें।

संलग्नक-यथोक्त,

(मनीष बंसल)
जिलाधिकारी
सहारनपुर

प्रेषक,
खण्ड विकास अधिकारी,
गंगोह,
सेवा में,
मुख्य विकास अधिकारी,
सहारनपुर।

पत्रांक- ३३६२ / लेखाकार मनरेगा / 2024.25


दिनांक: २२-11-2024

विषय- खोखरी/सिंघली नदी के जीर्णोद्धार हेतु Restoration Plan के सम्बन्ध में।
महोदय,

कृपया अपने कार्यालय पत्रांक 390/एस0टी0/सिंघली नदी दिनांक 26-10-2024 का सन्दर्भ ग्रहण करने का कष्ट करें जिसके द्वारा मा. राष्ट्रीय हरित अधिकरण में योजित Original Application No- 201/2024 Amit Kumar Versus State of Uttar Pradesh & Ors- के संबंध में पारित आदेश दिनांक-10.05.2024 के अनुपालन हेतु जिलाधिकारी सहारनपुर महोदय के कार्यालय पत्रांक 328/O.A.-201/2024 दिनांक 22-10-2024 में दिये गये निर्देशों के क्रम में जनपद सहारनपुर में खोखरी/सिंघली नदी के अस्तीत्व को बनाये रखने हेतु उसका जीर्णोद्धार मा0 एन0जी0टी0 के आदेश के क्रम में कराया जाने हेतु Restoration Plan उपलब्ध कराने के निर्देश दिये हैं।

तत्क्रम में स्टेट ऑफ उत्तर प्रदेश व अन्य में पारित आदेश दिनांक-27.08.2024 का सन्दर्भ ग्रहण करने का कष्ट करें। उक्त पारित आदेश दिनांक-27.08.2024 के सुसंगत अंश निम्नवत् है:-

- ".....5. The UPPCB alongwith its communication dated 21.08.2024 has placed on record the restoration plan prepared by Irrigation Department, Drainage Khand, Shamli, Muzaffarnagar and Saharanpur. There is no material on record to show that the said plan has been approved by the competent authority or the requisite funds for the execution of the plan have been sanctioned. Though the report reflects that the plan was forwarded to the concerned District Magistrate, Shamli and District Magistrate Saharanpur but their action on the plan is not on record. The District Magistrate, Shamli and District Magistrate Saharanpur-Respondents No. 6 and 7 have also not filed their response till now.
6. Hence, we direct the Respondents No. 6 and 7 - District Magistrate, Shamli and District Magistrate, Saharanpur to remain virtually present on the next date of hearing.
7. The Applicant has also sought permission to implead the National Mission for Clean Ganga (NMCG) through its Member Secretary. The prayer is allowed. Let the amended memo of parties be prepared.
8. Mr. Gigi. C. George, Advocate accepts notice on behalf of the newly added respondent, NMCG and seeks four weeks' time to obtain instructions and file the response by way of affidavit.

 22/11/24
खण्ड विकास अधिकारी
गंगोह (सहारनपुर)

मा० राष्ट्रीय हरित अधिकरण द्वारा पारित आदेशों के अनुपालन में जनपद-सहारनपुर में प्रवाहित खोखरी नदी/सिंधली नदी का Restoration Plan तैयार कराकर जमा किया गया था जो निम्न प्रकार था-


खोखरी नदी/ सिंधली नदी का Restoration Plan

1. सिंधली (खोखरी) नदी के संरेखन में पडने वाले उक्त स्थाई एवं स्थायी अतिक्रमण का हटाया जाना।
(31 अक्टूबर 2024 तक, कार्यवाही- उपजिलाधिकारी नकुड/राजस्व विभाग)
2. सिंधली (खोखरी) नदी पुनर्जीवन हेतु DPR (खुदाई एवं वृक्षारोपण इत्यादि) तैयार करना।
(30 नवम्बर 2024 तक, कार्यवाही- नमामी गंगे/ग्रामीण जलापूर्ति विभाग)
3. धनांवटन उपरान्त कार्य का सम्पादन कराया जाना।
(31 मार्च 2025 तक, कार्यवाही- नमामी गंगे/ग्रामीण जलापूर्ति विभाग)
4. पुनर्जीवित नदी को अतिक्रमण से मुक्त रखने हेतु एवं पर्यावरण के दृष्टिगत नदी के दोनों किनारों पर वृक्षारोपण कराया जाना।
(15 मई 2025 तक, कार्यवाही- वन विभाग)

जिसके सम्बन्ध में मा० राष्ट्रीय हरित अधिकरण द्वारा Restoration Plan के क्रियान्वयन हेतु व्यय होने वाली धनराशि व Restoration Plan के सक्षम प्राधिकारी से स्वीकृती इत्यादि का समावेश करते हुये सम्पूर्ण Restoration Plan submit किये जाने के निर्देश प्राप्त है।

मा० राष्ट्रीय हरित अधिकरण द्वारा पारित आदेशों के अनुपालन में जनपद-सहारनपुर में प्रवाहित खोखरी नदी/सिंधली नदी के जमा किये गये पूर्व Restoration Plan के बिन्दु संख्या 2 एवं 03 में पूर्व उल्लिखित विभाग में धनांवटन में हो रही समस्याओं के दृष्टिगत नदी के खुदाई कार्य का कार्य जिलाधिकारी महोदय के निर्देशों के क्रम में मनरेगा योजनान्तर्गत किये जाने का निर्णय लिया गया। जिसके क्रम में मुख्य विकास अधिकारी सहारनपुर के कार्यालय पत्रांक 390/एस0टी0/सिंधली नदी दिनांक 26-10-2024 के द्वारा उपजिलाधिकारी नकुड की अध्यक्षता में खण्ड विकास अधिकारी गंगोह सदस्य समिति गठित की गयी है।

खोखरी/सिंधली नदी विकास खण्ड गंगोह में ग्राम पंचायत सिनौली से शुरू होकर विकास खण्ड गंगोह की ग्राम पंचायत बसी तक जाती है। बसी जनपद सहारनपुर की सीमा का गांव है उसके उपरान्त उक्त नदी जनपद शामली की सीमा में प्रवेश कर जाती है। ग्राम पंचायतवार स्थलीय निरीक्षण के दौरान ग्रामवासियों से हुयी वार्ता तथा उपजिलाधिकारी नकुड से प्राप्त सूचना के अनुसार उक्त नदी ग्राम सिनौली से शुरू होकर ग्राम कल्लरहेडी, हुसैनपुर, बुढढाखेडा, रसूलपुर उर्फ बल्लामजरा, आलमपुर लखनौती, शकरपुर शाकरौर, पखनपुर, बांसदेवा मुस्तकीम, ढलावली आदि गांवों से होते हुये बसी तक जाती है। उक्त नदी अतिक्रमण आदि के कारण अधिकतर स्थानों पर विलुप्त हो चुकी है। राजस्व विभाग के द्वारा नदी का चिन्हांकन कर अतिक्रमण हटवाते हुये नदी के जीर्णोद्धार का कार्य मनरेगा से कराया जाना प्रस्तावित है। नदी के जीर्णोद्धार हेतु मनरेगा से कार्य कराने के लिये निम्न प्रकार कार्ययोजना तैयार की जा चुकी है-


 22/11/24
 खण्ड विकास अधिकारी
 गंगोह (सहारनपुर)

कम सं०	विकास खण्ड का नाम	आच्छादित ग्राम पंचायत का नाम	ग्राम से नदी की कुल लंबाई (कि०मी० में)	ग्राम से औसत चौड़ाई	नदी जीर्णोद्धार हेतु मनरेगा कार्य की आई०डी०	प्राक्कलनित लागत (रु० लाख में)	प्राक्कलन की तकनीकी स्वीकृती न०/दिनांक	प्राक्कलन की प्रशासनिक एवं वित्तीय स्वीकृती न०/दिनांक
1	2	3	4	5	6	7	8	9
1	गंगोह	सिनौली	2.5 किमी	5 मी०	ID-1- 3112007014/IC/95848 6255823659116	18.40173	3112007014/2024- 2025/614783/TS 20/11/2024	3112007014/2024- 2025/614783/AS 20/11/2024
					ID-2- 3112007014/IC/95848 6255823659118	19.28070	3112007014/2024- 2025/614782/TS 20/11/2024	3112007014/2024- 2025/614782/AS 20/11/2024
					कुल ID-2	कुल- 37. 68243		
2	गंगोह	कल्लर हेडी	3.36 किमी	5 मी०	ID-1- 3112007013/IC/95848 6255823658876	16.76195	3112007013/2024- 2025/612145/TS 20/11/2024	3112007013/2024- 2025/612145/AS 20/11/2024
					ID-2- 3112007013/IC/95848 6255823659102	19.04171	3112007013/2024- 2025/615357/TS 20/11/2024	3112007013/2024- 2025/615357/AS 20/11/2024
					ID-3- 3112007013/IC/95848 6255823659105	14.23708	3112007013/2024- 2025/615358/TS 20/11/2024	3112007013/2024- 2025/615358/AS 20/11/2024
कुल ID-3	कुल-50. 04074							
3	गंगोह	हुसेनपुर	1.6 कि०मी०	5.75 मी०	ID-1- 3112007006/IC/95848 6255823659675	17.92305	3112007006/2024- 2025/620241/TS 20/11/2024	3112007006/2024- 2025/620241/AS 20/11/2024
					ID-2- 3112007006/IC/95848 6255823659125	14.94166	3112007006/2024- 2025/615997/TS 20/11/2024	3112007006/2024- 2025/615997/AS 20/11/2024
					कुल ID- 2	कुल- 32. 86471		
4	गंगोह	बुडडाखे डा	0.66 कि०मी०	6.5 मी०	ID-1- 3112007001/IC/95848 6255823659725	11.93536	3112007001/2024- 2025/620924/TS 20/11/2024	3112007001/2024- 2025/620924/AS 20/11/2024
					कुल ID- 1	कुल- 11. 93536		
5	गंगोह	रसूलपुर उर्फ बल्लाम जरा	0.50 कि०मी०	7.5 मी०	ID-1- 3112007005/IC/95848 6255823659731	12.85896	3112007005/2024- 2025/620947/TS 20/11/2024	3112007005/2024- 2025/620947/AS 20/11/2024
					कुल ID- 1	कुल- 12. 85896		
6	गंगोह	आलमपुर	0.77 कि०मी०	11 मी०	ID-1- 3112007018/IC/95848 6255823659722 ID-2-	11.48906	3112007018/2024- 2025/620896/TS 20/11/2024	3112007018/2024- 2025/620896/AS 20/11/2024

16/11/24
खण्ड विकास अधिकारी
गंगोह (सहारनपुर)

					3112007018/IC/95848 6255823660726	15.72477	3112007018/2024- 2025/631523/TS 21/11/2024	3112007018/2024- 2025/631523/AS 21/11/2024
					कुल ID- 2	कुल- 27. 21383		
7	गंगोह	लखनौती	1.20 कि०मी०	12 मी०	ID-1- 3112007015/IC/95848 6255823659740	19.86146	3112007015/2024- 2025/620965/TS 20/11/2024	3112007015/2024- 2025/620965/AS 20/11/2024
					ID-2- 3112007015/IC/95848 6255823660835	19.60833	3112007015/2024- 2025/631544/TS 21/11/2024	3112007015/2024- 2025/631544/AS 21/11/2024
					ID-3- 3112007015/IC/95848 6255823660838	19.30957	3112007015/2024- 2025/631542/TS 21/11/2024	3112007015/2024- 2025/631542/AS 21/11/2024
					ID-4- 3112007015/IC/95848 6255823660841	19.43466	3112007015/2024- 2025/631541/TS 21/11/2024	3112007015/2024- 2025/631541/AS 21/11/2024
					कुल ID- 4	कुल- 78. 21402		
8	गंगोह	शाकरपुर शाकरौर अह०	1.20 कि०मी०	12 मी०	ID-1- 3112007019/IC/95848 6255823659738	19.89716	3112007019/2024- 2025/621005/TS 20/11/2024	3112007019/202- 4-2025/621005/AS 20/11/2024
					ID-2- 3112007019/IC/95848 6255823660842	19.75225	3112007019/2024- 2025/631554/TS 21/11/2024	3112007019/2024- 2025/631554/AS 21/11/2024
					ID-3- 3112007019/IC/95848 6255823660844	19.76536	3112007019/2024- 2025/631553/TS 21/11/2024	3112007019/2024- 2025/631553/AS 21/11/2024
					कुल ID- 3	कुल- 59. 41477		
9	गंगोह	पखनपुर	1.44 कि०मी०	12 मी०	ID-1- 3112007023/IC/95848 6255823659680	19.77399	3112007023/2024- 2025/620580/TS 20/11/2024	3112007023/2024- 2025/620580/AS 20/11/2024
					ID-2- 3112007023/IC/95848 6255823659681	4.06553	3112007023/2024- 2025/620663/TS 21/11/2024	3112007023/2024- 2025/620663/AS 21/11/2024
					ID-3- 3112007023/IC/95848 6255823660847	19.86840	3112007023/2024- 2025/631626/TS 21/11/2024	3112007023/2024- 2025/631626/AS 21/11/2024
					कुल ID- 3	कुल- 43. 70792		
10	गंगोह	बांसदेवा मु०	2.00 कि०मी०	12 मी०	ID-1- 3112007027/IC/95848 6255823659833	18.08051	3112007027/2024- 2025/621422/TS 20/11/2024	3112007027/202- 4-2025/621422/AS 20/11/2024
					ID-2- 3112007027/IC/95848 6255823660869	19.06732	3112007027/2024- 2025/631426/TS 21/11/2024	3112007027/2024- 2025/631426/AS 21/11/2024
					ID-3- 3112007027/IC/95848	18.65515	3112007027/2024-	

खण्ड विकास अधिकारी
गंगोह (सहारनपुर)

					6255823660876		2025/631419/TS 21/11/2024	3112007027/2024- 2025/631419/AS 21/11/2024
					कुल ID- 3	कुल- 55. 80298		
11	गंगोह	दुलावली	1.5 कि०मी०	12 मी०	ID-1- 3112007025/IC/95848 6255823659733 ID-2- 3112007025/IC/95848 6255823660850	19.96424 19.85764	3112007025/2024- 2025/624489/TS 20/11/2024 3112007025/2024- 2025/631672/TS 21/11/2024	3112007025/202 4-2025/624489/AS 20/11/2024 3112007025/2024- 2025/631672/AS 21/11/2024
					कुल ID- 2	कुल-39. 82188		
12	गंगोह	बसी	2.00 कि०मी०	14.5 मी०	ID-1- 3112007028/IC/95848 6255823659666 ID-2- 3112007028/IC/95848 6255823660489 ID-3- 3112007028/IC/95848 6255823660812 ID-4- 3112007028/IC/95848 6255823660814 ID-5- 3112007028/IC/95848 6255823660816	17.35658 17.57150 19.77001 19.44241 19.45218	3112007028/2024- 2025/620290/TS 20/11/2024 3112007028/2024- 2025/628141/TS 20/11/2024 3112007028/2024- 2025/631209/TS 21/11/2024 3112007028/2024- 2025/631177/TS 21/11/2024 3112007028/2024- 2025/631147/TS 21/11/2024	3112007028/2024- 2025/620290/AS 20/11/2024 3112007028/2024- 2025/628141/AS 20/11/2024 3112007028/2024- 2025/631209/AS 21/11/2024 3112007028/2024- 2025/631177/AS 21/11/2024 3112007028/2024- 2025/631147/AS 21/11/2024
			कुल किमी- 18.73 किमी		कुल ID- 31	कुल योग- 543.15028		

राजस्व विभाग तथा ग्राम्य विकास विभाग की संयुक्त टीम के द्वारा नदी के चिन्हांकन तथा अतिक्रमण हटाये जाने का कार्य किया जा रहा है। चिन्हांकन किये जाने तथा अतिक्रमण हटाये जाने के साथ ही मनरेगा से नदी खुदाई कार्य शुरू किया जा चुका है जिसके क्रम में ग्राम कल्लरहेडी में दिनांक 22-11-2024 से कार्य शुरू किया गया है जिसके मस्टररोल फोटोग्राफ तथा आनलाईन हाजिरी संलग्नक हैं। नदी जीर्णोद्धार का कार्य सम्भवतः जुलाई 2025 अन्त तक पूर्ण किया जाना लक्षित है।
संलग्नक- उपरोक्तानुसार।

भवदीय


खण्ड विकास अधिकारी,
गंगोह

प्रतिलिपि- उपायुक्त श्रम रोजगार सहारनपुर को सादर सूचनार्थ प्रेषित।

प्रतिलिपि- उपजिलाधिकारी नकुड सहारनपुर को सादर सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।


खण्ड विकास अधिकारी,
गंगोह।

127

राष्ट्रीय ग्रामीण रोजगार गारंटी अधिनियम
मस्टर रोल (अकुशल श्रमिकों हेतु)



मं०ब०न० _____ पृष्ठ संख्या _____

जारी करने वाले अधिकारी के हस्ताक्षर मुहर के साथ

राज्य:UTTAR
PRADESHमस्टर रोल संख्या :
4186मस्टर रोल मुद्रण की दिनांक :
22/11/2024

जनपद:SAHARANPUR

विकास
खंड:GANGOH

पंचायत:KALLARHERI

वित्तीय साल:2024-
2025

कार्य-संहित : 3112007013/IC/958486255823658876 कार्य का नाम : Kallarheri me Sinouli seema se Ajmer bhagat ke khet tak Sandhli nadi khudaal kaarya

तारीख से :22/11/2024 तारीख को :28/11/2024

कार्य-निष्पादन एजेंसी :
Gram Panchayatतकनीकी स्वीकृति संख्या और दिनांक :3112007013/2024-2025/612145/TS(20/11/2024) वित्तीय
स्वीकृति संख्या और दिनांक :3112007013/2024-2025/612145/AS(20/11/2024)Name of technical staff responsible for
measurement :Ravi prakash

क्र.सं.	नाम/ पंजीकरण संख्या	परिवार के मुखिया का नाम	आवेदक का नाम	गांव	खाता क्रमांक	कुल हाजिरी							कुल हाजिरी	प्रतिदिन मजदूर	उपस्थिति के अनुसार देय राशि	यात्रा और खान पान का व्यय Category	औज़ार सम्बंधित भुगतान	कुल भुगतान	आवेदक के हस्ताक्षर/ अंगूठे का निशान	
						1	2	3	4	5	6	7								
1	UP-12-007-013-001/13	संजू	संजू	कल्लरहेडी	Bank Punjab National Bank 00942121*****											OTH	X			
2	UP-12-007-013-001/153	Priyanka	Priyanka	कल्लरहेडी	Bank Punjab National Bank 0679001700*****											OTH	X			
3	UP-12-007-013-001/187	rajkumatr	rajkumar	कल्लरहेडी	Bank Bank of India 714518210*****											OTH	X			
4	UP-12-007-013-001/188	samer chand	samer chand	कल्लरहेडी	Bank Bank of India 714518210*****											OTH	X			
5	UP-12-007-013-001/189	janeshwar	janeshwar	कल्लरहेडी	Bank State Bank of India 33614*****											OTH	X			
6	UP-12-007-013-001/196	dhrm pal singh	dhrm pal singh	कल्लरहेडी	Bank State Bank of India 35400*****											OTH	X			
7	UP-12-007-013-001/197	rohit	rohit	कल्लरहेडी	Bank State Bank of India 38286*****											OTH	X			
8	UP-12-007-013-001/204	Satish kumar	Satish kumar	कल्लरहेडी	Bank State Bank of India 35294*****											OTH	X			
9	UP-12-007-013-001/208	VIJAY PAL	VIJAY PAL	कल्लरहेडी	Bank State Bank of India 36042*****											OTH	X			
10	UP-12-007-013-001/210	PINKI	PINKI	कल्लरहेडी	Bank State Bank of India 34707*****											OTH	X			
कार्य शुरू करने की तारीख :					कुल															

उपस्थिति कर्ता के हस्ताक्षर

जॉब कर्ता के हस्ताक्षर

राष्ट्रीय ग्रामीण रोजगार गारंटी अधिनियम
मस्टर रोल (अकुशल श्रमिकों हेतु)



मं०ब०न० _____ पृष्ठ संख्या _____

जारी करने वाले अधिकारी के हस्ताक्षर मुहर के साथ

कार्य-संहिता : 3112007013/IC/958486255823658876 कार्य का नाम : Kallarheri me Sinouli seema se Ajmer bhagat ke khet tak Sandhli nadi khudai kaarya

तारीख से :22/11/2024 तारीख को :28/11/2024

कार्य-निष्पादन एजेंसी :
Gram Panchayatतकनीकी स्वीकृति संख्या और दिनांक :3112007013/2024-2025/612145/TS(20/11/2024) वित्तीय
स्वीकृति संख्या और दिनांक :3112007013/2024-2025/612145/AS(20/11/2024)Name of technical staff responsible for
measurement :Ravi prakash

क्र.सं.	नाम/ पंजीकरण संख्या	परिवार के मुखिया का नाम	आवेदक का नाम	गांव	खाता क्रमांक	कुल हाजिरी							कुल हाजिरी	प्रतिदिन मजदूर	उपस्थिति के अनुसार देय राशि	यात्रा और खान पान का व्यय Category	ओज़ार सम्बंधित भुगतान	कुल भुगतान	आवेदक के हस्ताक्षर/ अंगूठे का निशान	
						1	2	3	4	5	6	7								
1	UP-12-007-013-001/211	kavita	kavita	कल्लरहेडी	Bank State Bank of India 34641*****												OTH	X		
2	UP-12-007-013-001/222	BATI	BATI	कल्लरहेडी	Bank Punjab National Bank 0679001700*****												OTH	X		
3	UP-12-007-013-001/228	RAVI	RAVI	कल्लरहेडी	Bank State Bank of India 31379*****												OTH	X		
4	UP-12-007-013-001/236	Anuj	Anuj	कल्लरहेडी	Bank State Bank of India 36600*****												OTH	X		
5	UP-12-007-013-001/236	Anuj	Jagmer	कल्लरहेडी	Bank State Bank of India 30551*****												OTH	X		
6	UP-12-007-013-001/35	शिवकुमार	शिवकुमार	कल्लरहेडी	Bank State Bank of India 00525*****												OTH	X		
7	UP-12-007-013-001/60	Sewa Ram	Sewa Ram	कल्लरहेडी	Bank Punjab National Bank 00942121*****												OTH	X		
8	UP-12-007-013-001/62	KAnwar Pal	Kanwar pal	कल्लरहेडी	Bank Punjab National Bank 00942121*****												OTH	X		
9	UP-12-007-013-001/67	Tiratpal	Tiratpal	कल्लरहेडी	Bank Punjab National Bank 00942121*****												OTH	X		
10	UP-12-007-013-001/71	Amit Kumar	Amit Kumar	कल्लरहेडी	Bank Punjab National Bank 0679001700*****												OTH	X		
कार्य शुरू करने की तारीख :					कुल															

उपस्थिति कर्ता के हस्ताक्षर

जॉच कर्ता के हस्ताक्षर

राष्ट्रीय ग्रामीण रोजगार गारंटी अधिनियम
मस्टर रोल (अकुशल श्रमिकों हेतु)

मं०सं० _____ पृष्ठ संख्या _____

जारी करने वाले अधिकारी के हस्ताक्षर मुहर के साथ

राज्य:UTTAR
PRADESHमस्टर रोल संख्या :
4188मस्टर रोल मुद्रण की दिनांक :
22/11/2024

जनपद:SAHARANPUR

विकास
खंड:GANGO

पंचायत:KALLARHERI

वित्तीय साल:2024-
2025

कार्य-संहिता : 3112007013/IC/958486255823658876

कार्य का नाम : Kallarheri me Sinouli seema se Ajmer bhagat ke khet tak Sandhli nadi khudai kaarya

तारीख से :22/11/2024 तारीख को :28/11/2024

कार्य-निष्पादन एजेंसी :
Gram Panchayatतकनीकी स्वीकृति संख्या और दिनांक :3112007013/2024-2025/612145/TS(20/11/2024) वित्तीय
स्वीकृति संख्या और दिनांक :3112007013/2024-2025/612145/AS(20/11/2024)Name of technical staff responsible for
measurement :Ravi prakash

क्र.सं.	नाम/ पंजीकरण संख्या	परिवार के मुखिया का नाम	आवेदक का नाम	गांव	खाता क्रमांक	कुल हाजिरी							कुल हाजिरी	प्रतिदिन मजदूर	उपस्थिति के अनुसार देय राशि	यात्रा और खान पान का व्यय Category	औजार सम्बंधित भुगतान	कुल भुगतान	आवेदक के हस्ताक्षर/ अंगूठे का निशान	
						1	2	3	4	5	6	7								
1	UP-12-007-013-001/80	Aakash	Aakash	कल्लरहेडी	Bank State Bank of India 35984*****											OTH	X			
2	UP-12-007-013-001/87	Shishkumar	Shishkumar	कल्लरहेडी	Bank Punjab National Bank 00942121*****											OTH	X			
3	UP-12-007-013-001/92	Baburam	Baburam	कल्लरहेडी	Bank Punjab National Bank 00942011*****											OTH	X			
4	UP-12-007-014-001/1	चरण सिंह	चरण सिंह	सिनोली	Bank State Bank of India 37105*****											OTH	X			
5	UP-12-007-014-001/136	Jagpal	Jagpal	सिनोली	Bank State Bank of India 11376*****											OTH	X			
6	UP-12-007-014-001/138	Mohit Kumar	Mohit Kumar	सिनोली	Bank State Bank of India 35973*****											OTH	X			
7	UP-12-007-014-001/15	अंजुज	अंजुज	सिनोली	Bank State Bank of India 30402*****											SC	X			
8	UP-12-007-014-001/161	Deepak kumar	Deepak kumar	सिनोली	Bank Punjab National Bank 0679001700*****											OTH	X			
9	UP-12-007-014-001/2	ओमपाल	ओमपाल	सिनोली	Bank State Bank of India 30409*****											SC	X			
10	UP-12-007-014-001/25	संजय	संजय	सिनोली	Bank State Bank of India 30402*****											SC	X			
कार्य शुरू करने की तारीख :					कुल															

उपस्थिति कर्ता के हस्ताक्षर

जॉच कर्ता के हस्ताक्षर

राष्ट्रीय ग्रामीण रोजगार गारंटी अधिनियम
मस्टर रोल (अकुशल श्रमिकों हेतु)

मं० नं० _____ पृष्ठ संख्या _____

जारी करने वाले अधिकारी के हस्ताक्षर मुहर के साथ

राज्य:UTTAR
PRADESHमस्टर रोल संख्या :
4189मस्टर रोल मुद्रण की दिनांक :
22/11/2024

जनपद:SAHARANPUR

विकास
खंड:GANGOH

पंचायत:KALLARHERI

वित्तीय साल:2024-
2025

कार्य-संहिता : 3112007013/IC/958486255823658876

कार्य का नाम : Kallarheri me Sinouli seema se Ajmer bhagat ke khet tak Sandhli nadi khudaai kaarya

तारीख से :22/11/2024 तारीख को :28/11/2024

कार्य-निष्पादन एजेंसी :
Gram Panchayatतकनीकी स्वीकृति संख्या और दिनांक :3112007013/2024-2025/612145/TS(20/11/2024) वित्तीय
स्वीकृति संख्या और दिनांक :3112007013/2024-2025/612145/AS(20/11/2024)Name of technical staff responsible for
measurement :Ravi prakash

क्र.सं.	नाम/ पंजीकरण संख्या	परिवार के मुखिया का नाम	आवेदक का नाम	गांव	खाता क्रमांक	कुल हाजिरी							कुल हाजिरी	प्रतिदिन मजदूर	उपस्थिति के अनुसार देय राशि	यात्रा और खान पान का व्यय Category	औजार सम्बंधित भुगतान	कुल भुगतान	आवेदक के हस्ताक्षर/ अंगुठे का निशान
						1	2	3	4	5	6	7							
1	UP-12-007-014-001/54	Subham Kumar	Subham Kumar	सिनोली	Bank Airtel Payments Bank Limited 9720*****											OTH	X		
2	UP-12-007-014-001/57	सोनू	सोनू	सिनोली	Bank State Bank of India 30402*****											SC	X		
3	UP-12-007-014-001/61	Rishipal	Rishipal	सिनोली	Bank State Bank of India 36528*****											OTH	X		
4	UP-12-007-014-001/69	नीटू	नीटू	सिनोली	Bank State Bank of India 30410*****											SC	X		
5	UP-12-007-014-001/71	विनोद	विनोद	सिनोली	Bank State Bank of India 32424*****											SC	X		
6	UP-12-007-014-001/83	बिन्दर	बिन्दर	सिनोली	Bank State Bank of India 30410*****											SC	X		
7	UP-12-007-014-001/87	रामपाल	रामपाल	सिनोली	Bank State Bank of India 30307*****											SC	X		
कार्य शुरू करने की तारीख :					कुल														

उपस्थिति कर्ता के हस्ताक्षर

जॉब कर्ता के हस्ताक्षर

The Mahatma Gandhi National Rural Employment Guarantee Act

View daily attendance taken at the work site (Through NMMS App)

State : UTTAR PRADESH District : SAHARANPUR Block : GANGOH

S.No	District	Block	Panchayat	Work Code	Mouza No	Persons Generated
1	SAHARANPUR	GANGOH	KALLARHERI	3112007013/NC/998486255823658876	4186	10
2	SAHARANPUR	GANGOH	KALLARHERI	3112007013/NC/998486255823658876	4187	10
3	SAHARANPUR	GANGOH	KALLARHERI	3112007013/NC/998486255823658876	4188	10
4	SAHARANPUR	GANGOH	KALLARHERI	3112007013/NC/998486255823658876	4189	7

Last Updated On: 2024-11-22 10:16:02 AM


The Mahatma Gandhi National Rural Employment Guarantee Act

View daily attendance taken at the work site (Through NMMS App)

State : UTTAR PRADESH District : SAHARANPUR Block : GANGOH Panchayat : KALLARHERI

Work Code : 3112007013/NC/998486255823658876 Work Name : Kallahari me Shoul seema se Ajmer bhagat ka khet tak Sandhi nadi thooval kaarya Mer No : 4186

Uploaded Group Photo-1



Click here for large image

Timestamp for Photo-1

Taken: 22 Nov 2024 09:48:29:000

Uploaded: 22 Nov 2024 09:44:06:767

Geo Co-ordinates: 25.842376,77.2268202

Taken by: Neeraj kumar

Designation: Gram Panchayat Level

Second Photo is not uploaded!

S.No	Job Card No	Worker Name	Attendance Date	Present/Absent
1	UP-12-007-013-00113	HEE	22 Nov 2024 00:00:00:000	Present
2	UP-12-007-013-001153	Prityanka	22 Nov 2024 00:00:00:000	Present
3	UP-12-007-013-001167	rajkumar	22 Nov 2024 00:00:00:000	Present
4	UP-12-007-013-001198	samer chand	22 Nov 2024 00:00:00:000	Present
5	UP-12-007-013-001189	janeeshwar	22 Nov 2024 00:00:00:000	Present
6	UP-12-007-013-001196	dharm pal singh	22 Nov 2024 00:00:00:000	Present
7	UP-12-007-013-001197	rohã	22 Nov 2024 00:00:00:000	Present
8	UP-12-007-013-001204	Satish kumar	22 Nov 2024 00:00:00:000	Present
9	UP-12-007-013-001208	VIJAY PNL	22 Nov 2024 00:00:00:000	Present
10	UP-12-007-013-001210	PBEO	22 Nov 2024 00:00:00:000	Present


The Mahatma Gandhi National Rural Employment Guarantee Act

View daily attendance taken at the work site (Through NMMS App)

State : UTTAR PRADESH District : SAHARANPUR Block : GANGOH Panchayat : KALLARHERI

Work Code : 3112007013/NC/998486255823658876 Work Name : Kallahari me Shoul seema se Ajmer bhagat ka khet tak Sandhi nadi thooval kaarya Mer No : 4187

Uploaded Group Photo-1



Click here for large image

Timestamp for Photo-1

Taken: 22 Nov 2024 09:47:59:000

Uploaded: 22 Nov 2024 09:44:13:740

Geo Co-ordinates: 25.842376,77.2268185

Taken by: Neeraj kumar

Designation: Gram Panchayat Level

Second Photo is not uploaded!

S.No	Job Card No	Worker Name	Attendance Date	Present/Absent
1	UP-12-007-013-001211	kanika	22 Nov 2024 00:00:00:000	Present
2	UP-12-007-013-001222	BATI	22 Nov 2024 00:00:00:000	Present
3	UP-12-007-013-001228	RAM	22 Nov 2024 00:00:00:000	Present
4	UP-12-007-013-001236	Anuj	22 Nov 2024 00:00:00:000	Present
5	UP-12-007-013-001236	Jagmer	22 Nov 2024 00:00:00:000	Present
6	UP-12-007-013-001235	Shogher	22 Nov 2024 00:00:00:000	Present
7	UP-12-007-013-001160	Sewa Ram	22 Nov 2024 00:00:00:000	Present
8	UP-12-007-013-001162	Kamier pal	22 Nov 2024 00:00:00:000	Present
9	UP-12-007-013-001167	Tirupal	22 Nov 2024 00:00:00:000	Present
10	UP-12-007-013-001171	Anil Kumar	22 Nov 2024 00:00:00:000	Present


View daily attendance taken at the work site (Through NMMS App)

State : UTTAR PRADESH District : SAHARANPUR Block : GANGOH Panchayat : KALLARHEDI

Work Code : 3112007013AC9584825523658876 Work Name : Kallarahedi me Shooli seena se apne bhaag se khat an. Banchi and Khadija kaarys Me. No. : 4163

Group Photo 1

Uploaded Group Photo-1



Click here for large image

Timestamp for Photo-1

Taken : 22 Nov 2024 09:49:48:000

Uploaded : 22 Nov 2024 09:44:22:670

Geo Co-ordinates : 29.8423993,77.2268067

Taken by : Neeraj kumar

Designation : Gram Panchayat Level

Second Photo is not uploaded!

S.No.	Job Card No.	Worker Name	Attendance Date	Present/Absent
1	UP-12-007-013-00180	Aakash	22 Nov 2024 00:00:00:000	Present
2	UP-12-007-013-00187	Shahkumar	22 Nov 2024 00:00:00:000	Present
3	UP-12-007-013-00192	Baburam	22 Nov 2024 00:00:00:000	Present
4	UP-12-007-014-00191	सरत रीत	22 Nov 2024 00:00:00:000	Present
5	UP-12-007-014-00136	Jagpal	22 Nov 2024 00:00:00:000	Present
6	UP-12-007-014-00138	Mohit Kumar	22 Nov 2024 00:00:00:000	Present
7	UP-12-007-014-00115	श्रीरा	22 Nov 2024 00:00:00:000	Present
8	UP-12-007-014-00161	Deepak kumar	22 Nov 2024 00:00:00:000	Present
9	UP-12-007-014-00102	अजय	22 Nov 2024 00:00:00:000	Present
10	UP-12-007-014-00125	वित्त	22 Nov 2024 00:00:00:000	Present


View daily attendance taken at the work site (Through NMMS App)

State : UTTAR PRADESH District : SAHARANPUR Block : GANGOH Panchayat : KALLARHEDI

Work Code : 3112007013AC9584825523658876 Work Name : Kallarahedi me Shooli seena se apne bhaag se khat an. Banchi and Khadija kaarys Me. No. : 4163

Group Photo 1

Uploaded Group Photo-1



Click here for large image

Timestamp for Photo-1

Taken : 22 Nov 2024 09:49:48:000

Uploaded : 22 Nov 2024 09:44:22:670

Geo Co-ordinates : 29.8423993,77.2268067

Taken by : Neeraj kumar

Designation : Gram Panchayat Level

Second Photo is not uploaded!

S.No.	Job Card No.	Worker Name	Attendance Date	Present/Absent
1	UP-12-007-013-00180	Aakash	22 Nov 2024 00:00:00:000	Present
2	UP-12-007-013-00187	Shahkumar	22 Nov 2024 00:00:00:000	Present
3	UP-12-007-013-00192	Baburam	22 Nov 2024 00:00:00:000	Present
4	UP-12-007-014-00191	सरत रीत	22 Nov 2024 00:00:00:000	Present
5	UP-12-007-014-00136	Jagpal	22 Nov 2024 00:00:00:000	Present
6	UP-12-007-014-00138	Mohit Kumar	22 Nov 2024 00:00:00:000	Present
7	UP-12-007-014-00115	श्रीरा	22 Nov 2024 00:00:00:000	Present
8	UP-12-007-014-00161	Deepak kumar	22 Nov 2024 00:00:00:000	Present
9	UP-12-007-014-00102	अजय	22 Nov 2024 00:00:00:000	Present
10	UP-12-007-014-00125	वित्त	22 Nov 2024 00:00:00:000	Present

खोखरी/सिंघली नदी जीर्णोद्धार कार्यक्रम अन्तर्गत ग्राम कल्लरहेडी मे कार्य करते मनरेगा श्रमिक





खोखरी/सिंघली नदी जीर्णोद्धार कार्यक्रम अन्तर्गत चिन्हांकन करते हुये राजस्व व ग्रामय विकास विभाग की टीम

